

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 208
TO BE ANSWERED ON THE 3rd AUGUST, 2021

SCHEME TO PROMOTE PLANTATION OF TIMBER YIELDING TREES

†*208. SHRIMATI JASKAUR MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to implement any scheme to promote plantation of timber yielding trees on the land of farmers in the country and if so, the details thereof;
- (b) the number of States in which the scheme is proposed to be launched including the details thereof;
- (c) the details of the norms for providing assistance to the farmers under this scheme;
- (d) whether the Government proposes to implement this scheme in the State of Rajasthan also; and
- (e) if so, the details thereof including the details of areas to be covered under this scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 208 DUE FOR REPLY ON 3rd AUGUST, 2021.

(a): Yes, Sir. Department of Agriculture & Farmers Welfare is presently implementing a scheme viz. Sub-Mission on Agroforestry (SMAF) since 2016-17 to encourage and expand tree plantation in a complementary and integrated manner with crops and livestock to improve productivity, employment opportunities, income generation and livelihoods of rural households, especially the small farmers. Timber yielding tree species like Sheesam, Teak, Eucalyptus, Malabar Neem, Ardu, Poplar, etc. are promoted for plantation on farm land along with other species.

(b): The scheme is implemented in the States having liberalized felling and transit-regulations for transport of timber. Presently, the scheme is being implemented in 23 States/Union Territories viz. Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttra Pradesh, Mizoram, Meghalaya, Manipur, Nagaland, Jammu & Kashmir and Ladakh.

(c): The scheme is being implemented on sharing of expenditure between Central and State Government in the ratio of 60:40 for general category of States, and 90:10 for North Eastern and Himalayan States and 100% in case of UT & National Agencies. The details of norms for providing assistance under the Scheme are given below:

SI No	Component/Activities/Sub Component	Cost Norms (Rs in lakh)	Pattern of Assistance
1.	Nursery Development		100% for Government Agencies and 50% for farmers/private agencies.
(a)	Small Nurseries	Rs 10 lakh per nursery	
(b)	Big Nurseries	Rs 16 lakh per nursery	
(c)	Hi –Tech Nurseries	Rs 40 lakh per nursery	

2.	Peripheral/Boundary Plantation	Rs.70 /plant	100% for Government Agencies and 50% for farmers/private agencies in four years in the ratio of 40:20:20:20
3.	Low Density Plantation (100-500 ha)	Rs 28,000/ha	
4.	High Density Block Plantation		
(a)	500 to 1000 plants/Ha	Rs 30,000/Ha	
(b)	1000 to 1200 plants/Ha	Rs 35,000/Ha	
(c)	1200 to 1500 plants/Ha	Rs 45,000/Ha	
(d)	> 1500 plants/Ha	Rs 50,000/Ha	
5.	Capacity Building and Training	Upto5% of total allocation to the States	

(d) & (e): Yes, Sir. The scheme is also being implemented in the State of Rajasthan since 2017-18. So far, a total area of 3530.7 hectares has been covered in Rajasthan under the Sub-Mission on Agroforestry (SMAF) Scheme. The State has proposed 395 hectares of area to be covered under the scheme in 2021-22.
